

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) The mini cement plants are reported to be in operation in countries like China, Italy, Spain, West Germany, France and Yugoslavia. However, this Ministry has no information in regard to profitability of such plants.

(b) The policy of the Government has been to encourage setting up of mini cement plants in the country. Approvals have been given for establishment of mini cement plants for a total capacity of 4.45 million tonnes.

(c) and (d) Information is being collected and will be laid on the Table of the House.

Vacancies reserved for service officers in D.G.I.

7509. **SHRI M. KANDASWAMY:** Will the Minister of DEFENCE be pleased to state:

(a) how many vacancies of Directors, Controllers and Senior Inspectors are reserved for service officers in D.G.I. Organisation;

(b) out of these, how many of them are held by permanently seconded officers and how many by tenure officers; and

(c) the reasons why tenure officers from Army are denied equal number of posts?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) No vacancies of Director, Controller and Senior Inspector in the DGI Organisation are specifically reserved for service officers. These posts can be held either by service officers or civilian officers.

(b) The requisite information is as under:—

Post	Held by Permanently seconded service officers	Held by Service officers on tenure basis.
Director	6	2
Controller	12	..
Senior Inspector	23	7

(c) All the Service officers are appointed in the DGI Organisation initially on tenure basis in the rank of Major and in exceptional cases in the rank of Lt. Col. In order to provide continuity of experience and to induct fresh officers in the DGI Organisation Government have decided that 6 per cent of the Service officers should be permanently seconded and 40 per cent should be on tenure basis. Only permanently seconded Service officers are eligible for promotion to higher ranks of Lt. Col. and above in the DGI organisation.

Defence personnel from South not getting promotion for lack of knowledge of Hindi

7510. **SHRI C. CHINNASWAMY:** Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Defence personnel from South are not getting their promotion due to their lack of knowledge in Hindi;

(b) whether it is also a fact that only due to the lack of knowledge in Hindi, their promotion has been stopped although they got required qualification etc; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) to (c) In the case of Commissioned officers in the Army, the Navy and the Air Force there is no requirement that one should know Hindi for being eligible for pro-